

Motion regarding suspension of rule 331(G)

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, I beg to move the following:-

?That Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on Demands for Grants for 2024-25 be suspended.?

माननीय अध्यक्ष: प्रश्न यह है :

?कि वर्ष 2024-25 के लिए अनुदानों की मांगों पर चर्चा तथा मतदान के लिए लोक सभा के प्रक्रिया तथा कार्य संचालन नियम के नियम 331 छ को उसे लागू किए जाने के संबंध में निलंबित किया जाए ।?

प्रस्ताव स्वीकृत हुआ ।

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